

File No. 9(12) 2019/Sp. CAC/RCD/FSSAI
Food Safety and Standards Authority of India
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 28th October, 2019

**Subject: Forwarding of Minutes of Meeting of Special Central Advisory Committee
held on 26th September, 2019**

The undersigned is directed to forward herewith Minutes of Meeting of Special Central Advisory Committee held on 26th September, 2019 at Goa for further necessary action.

Encls : as above.


(Prabhat Kumar Mishra)
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To:

All Concerned.

Minutes of the Special Central Advisory Committee held on 26th Sept, 2019

A special meeting of Central Advisory Committee (CAC) of Food Safety and Standards Authority of India was held on 26th Sept, 2019 at Hotel Vivanta, Goa. The list of participants is at Annexure-1

CEO, FSSAI welcomed the members of the Central Advisory Committee and introduced the various initiatives taken by FSSAI under the 'Eat Right India' campaign. Thereafter ED(CS) gave a presentation on the Agenda items as follows:

Agenda No.1.1 : Clean and Safe Sweet Shops

ED (CS) briefed the CAC members about the new initiative which aims to uplift safety and hygiene conditions in manufacturing/processing and sale of sweets at halwai/mithai shops. These FBOs need to undergo a standardised process of gap identification, audit, rectification, assessment and certification by State/UT food safety department or FSSAI empanelled agencies. It will also help consumers to make informed choices and thus will create a culture of competition among mithai shop vendors to have better rating.

Agenda No.1.2: Clean and Safe Meat Shops

ED (CS) informed the members that similar to sweet shops, Meat shops will be given hygiene rating by State/UT food safety department or FSSAI empanelled agencies. It will help the meat vendors in clean and safe procurement of meat, adequate facility for light, ventilation, water supply, cleaning, personnel hygiene, storage etc. and proper waste segregation and disposal.

Agenda No.1.3: Eat Right Caterer

The members were informed about the 10 points Charter prepared by FSSAI for Caterers which has elements beyond food safety and how the States/UTs can connect with other regional associations and caterers to guide them in adoption of 10 point charter

Agenda No. 2: Food Safety Mitra

ED (CS) introduced the new initiative of 'Food Safety Mitra' to CAC members and detailed about the 3 categories of Food Safety Mitra: Digital Mitra, Trainer Mitra and Hygeine Mitra. The website of Food Safety Mitra was inaugurated by the Chairperson, FSSAI. (fssai.gov.in/foodsafety mitra)

Agenda No. 3: Credible Food Testing and Surveillance

Advisor (QA) elaborated upon the following FSSAI initiatives for credible food testing and surveillance system in States/UTs:-

- (i) Basic and Microbiology labs
- (ii) Modified Food Safety on Wheels (Compact version)
- (iii) Creation of Sample Management System (SMS)

- (iv) Utilization of notified laboratories for enforcement
- (v) Provision for Rapid Testing Equipment and kits to States/UTs

He briefed about the basic infrastructure required for the microbiology laboratory in the State and the financial support given by the FSSAI headquarters. He further, announced the Modified food safety on wheels-Compact version which will be cost effective and comprehensive and will cover microbiology testing. Advisor (QA) also briefed about the Sample Management system (SMS) and requested States/UTs to send feedback. States/UTs were suggested to use the notified laboratories for enforcement as this will increase capacity of Testing, ensure effective enforcement and will help in utilization of technical back-up from notified laboratories. He further added that order has been placed for RAPTOR, DOM-24 and RAMAN-1 which will be delivered to State/UTs.


Smart Food Safety Jacket: CEO, FSSAI introduced the Smart Food Safety Jacket and detailed its salient features of RFID Tag, QR Code and Smart Design. The jacket will act as a mark of professional identity of FSOs and usher in a technology driven innovative system of food safety inspections in India which will enhance *efficiency, professionalism & transparency* in the food safety ecosystem, apart from bringing a *sense of ownership & visibility* of FSOs in the country. All States/UTs were requested to give suggestions on the jacket.

CEO sought the whole-hearted support of States/UTs in adopting these initiatives. During the meeting a feedback form was circulated among the state representatives on their requirements of /suggestions on the smart jacket, tablets for field officers, IT support, space and infrastructure for sample storage and Mobile food testing labs etc. The feedback received indicated the following:

- a) **Food Safety Smart Jacket:** State welcomed the concept of smart jacket and were of the view that this will give an identity to the food regulatory officer.
- b) **Tablets and IT infrastructure:** States indicated that there was a acute need for adopting IT driven systems and requested financial assistance from FSSAI for procuring tablets. Some States also requested assistance for basic IT infrastructure such as computers, internet, printers etc.
- c) **Requirement of space and infrastructure for sample storage and management:** Most of the States/UTs have space at DOs office but don't have freezer/Storage cabinets, cold chain facility.
- d) **Mobile food testing labs:** States indicated that they need more MFTLs. Several States indicated inability to give financial support citing budget issues.
- e) **Young professional support for Eat Right India:** Most States welcomed the idea and request such support for the Eat Right India initiatives.
- f) States/UTs suggested the names of potential food smart cities and appreciated the idea of **smart street carts**.

The meeting ended with a vote of thanks to the Chair.


(Shobhit Jain)
ED, FSSAI


(Pawan Kumar Agarwal)
CEO, FSSAI